12.00 NOON

PAPERS LAID ON THE TABLE

- Report (1998-99) on the working and administration of the Companies Act, 1956
- II. Report (1998) pertaining to the execution of the Provision of the Monopolies Restrictive and Trade Practices Act, 1969

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RAM JETHMALANI): Sir, I lay on the Table:-

- I. A copy (in English and Hindi") of the Forty-third Annual Report on the working and administration of the Companies Act, 1956 for the year ended 31st March, 1999, under section 638 of the said Act. [Placed in Library. 5ee No. LT-710/99]
- II. A copy (in English and Hindi) ofthe Twenty-eighth Annual Report pertaining to the execution ofthe Provisions ofthe Monopolies Restrictive and Trade Practices Act, 1969 for the period from 1-1-1998 to 31-12-98, under section 62 of the said Act. [Placed in Library. See No. LT-709/99]

Report and Accounts (1997-98) of the Telecom Regulatory Authority of India, New Delhi and related papers

संचार मंत्री (श्री राम विलास पासवान) : सभापति जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं :-

- ।. दूरसंचार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 23 की उपधारा (4) और धारा 24 की उपधारा (3) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-
- (क) 1997-98 के वर्ष के लिए भारतीय दूर संचार विनियामक प्राधिकरण, नई दिल्ली का वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

(ग) उपर्युक्त प्राधिकरण के कार्यकरण की सरकार द्वारा समीक्षा।

॥. ऊपर (।) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने विवरण । [पुस्तकालय में रखी गई । देखिए सं.एल.टी. 712/99]

Report and Accounts (1998-99) of the Centre for Development Economics at the Delhi School of Economics and related papers

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Sir, I lay on the Table a copy each (in English and Hindi") of the following papers:

- (a) Sixth Annual Report of the Centre for Development Economics at the Delhi School of Economics, for the year 1998-99.
- (b) Annual Accounts of the Centre for Development Economics Delhi School of Economics, Delhi, for the year 1998-99, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report. [Placed in Library. See No. LT-604/99]

Memorandum of Understanding (1999-2000) between the Government of India and Water and Power Consultancy Services (I) Limited

THE MINISTER OF WATER RESOURCES (DR. C.P. THAKUR): Sir, I lay on the Table a copy (in English and Hindi) ofthe Memorandum of Understanding between the Government of India (Ministry of Water Resources) and Water and Power Consultancy Services (I) Limited for the year 1999-2000. [Placed in Library. See No. LT-515/99]

Report and Accounts (1993-94) of the Vayudoot Limited, New Delhi and related papers

नागर विमानन मंत्री (श्री शरद यादव) :सभापति जी,मैं निम्नलिखित पत्र सभा पटल पर रखता हं :-

।. कम्पनी अधिनियम, 1956 की धारा 619 की उपधारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में):-